

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 19.12.2019 (THURSDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema and Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders (Notice not Served)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 756 of 2019	Ashwini Mehra. RP of Educomp Infrastructure & School Management Ltd. Vs. Vinod Kumar Dandona & Ors.	Anindita Roy Chowdhury	Sumesh Dhawan- R15,19,20,22- 24&34 Nikhik Mathur- COC Chitranshul- R8,9,18,46 Shreya Jad-R6

For Orders

2.	Comp. App. (AT) (Ins) No. 488 of 2019	Supreme Commotrade LLP & Anr. Vs. Shree Sai Rolling Mills Ltd. With	Manish Raghav	S.N. Gautam
3.	Comp. App. (AT) (Ins) No. 489 of 2019	Supreme Commotrade LLP & Ors. Vs. Shree Sanyeeji Ispat Ltd. With	Manish Raghav	S.N. Gautam
4.	Comp. App. (AT) (Ins) No. 490 of 2019	Shree Om Prakash Murarka. Vs. Shree Sai Prakash Alloys Pvt. Ltd.	Manish Raghav	S.N. Gautam
5.	Comp. App. (AT) (Ins) No. 510 of 2019	Imran Iqbal Khan & Anr. Vs. Benteler Trading International GMBH & Anr.	Narender Singh Yadav	PV Dinesh-R1 Lzafeer Ahmad- RP
6.	Comp. App. (AT) (Ins) No. 680 of 2019	Power 2 SME Pvt. Ltd. Vs. Allied Strips Ltd. With	Pankaj Bhagat	Abhishek Anand- RP Vikas Sharma-R2
7.	Comp. App (AT) (Ins) No. 688 of 2019	Indian Oil Corporation Ltd. Vs. Sandeep Mahajan & Ors.	Rajat Navet	Abhishk Anand- RP Vikas Sharma-R3

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 747 of 2019	Todi Investors (India) Pvt. Ltd. Vs. Allahabad Bank & Ors.	Dhruv Surana, Ravina Sharma	Hemant Dixit-R1 Kanishk Kheta-R2 Nipun Katyal-R3
9.	Comp. App. (AT) (Ins) No. 833 of 2019	Arangcons. Vs. Amit Chandrakanth Shah & Ors. With	P.J. Rishikesh	Sanjay Gupta-R1 Amit Agrawal-R2
10.	Comp. App. (AT) (Ins) No. 860 of 2019\	Santhosh Ramalingam & Ors. Vs. Amit Chandrakant Shah & Anr.	Adarsh Ramanujan	Sanjay Gupta-R1 C. Kannan -R2

11.	Comp. App. (AT) (Ins) No. 985-986 of 2019	Akash Gupta. Vs. Amit Chandrakant Shah. Resolution Professional of BCIL Zed Ria Properties Pvt Ltd & Ors. With	Samir Malik	Sanjay Gupta-R1
12.	Comp. App. (AT) (Ins) No. 1172- 1173 of 2019	Akash Gupta. Vs. Amit Chandrakant Shah.	Aditya Sharma	Sanjay Gupta-R1
13.	Comp. App (AT) (Ins) No. 1263 of 2019	Investors Sanghars Samiti & Ors. Vs. Lavkash Verma & Anr. With	Bharat Gupta	Teejas Bhatia-R1 Shailendra Singh
14.	Comp. App. (AT) (Ins) No. 1375 of 2019	Sunil Kumar Dahiya Vs. Lavkash Verma & Anr.	Dushyant Manocha	

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order

**-sd/-
Registrar**